

IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.9381 of 2023

Mahaboudh Jan Swasthaya Evem Sarvangin Vikas Kendra,

... .. Petitioner/s

Versus

The State of Bihar & Ors.

... .. Respondent/s

Appearance :

For the Petitioner/s : Mr.Vinay Mistry, Adv.

For the Respondent/s : Mr.Kumar Alok (Sc 7)

CORAM: HONOURABLE MR. JUSTICE A. ABHISHEK REDDY
ORAL ORDER

2 03-10-2023 Learned counsel appearing on behalf of the petitioner seeks four weeks' time for removing the defect(s) as pointed out by the Registry.

3. Permission is granted.

2. Post this matter after removal of the defect(s).

(A. Abhishek Reddy , J)

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